

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA No.3525/2016**

**New Delhi, this the 23<sup>rd</sup> day of October, 2019**

**Hon'ble Mr. Pradeep Kumar, Member (A)  
Hon'ble Mr. Ashish Kalia, Member (J)**

Smt. Neelam Rani

Age 35 years

W/o Shri Atul Sharma

R/o H.No. 45, Gandhi Sadan Mandir Marg,

New Delhi.

.... Applicant

(By Advocate: None)

**VERSUS**

1. Deputy Secretary (CC-1)  
Confidential Cell DSSSB  
Delhi Subordinate Service Selection Board  
Government of NCT of Delhi.
2. The Directorate of Education, through Secretary  
Govt. of National Capital Territory of Delhi  
Old Secretariat, Delhi – 110054.
3. Shri Ajit Singh (DOB 14.03.1977)  
Employee code No. 20160889, Post Librarian  
Posted at  
Nangal Thakran-SB (Ved Pandit Khushi Ram) – 1310007.
4. Ms Asha (DOB 15.03.1977)  
Employee code No. 20160892, Post Librarian  
Posted at  
Mundela Kalan – Govt. (Co-ed) SSS – 1822004.
5. Rekha Rani (DOB 10.04.1978)  
Employee code No. 20160923, Post Librarian  
Posted at  
Kakrola – SKV – 1618020.
6. Ms. Sangita Bhatt (DOB 16.07.1980)  
Employee code No. 20160819, Post Librarian  
Posted at Baprola-G (Co-ed) SSS -1617030.

7. Ms. Sarita Nagar (DOB 12.09.1979)  
Employee code No. 20160891, Post Librarian  
Posted at  
Vivek Vihar – SKV – 1001022
8. Shri Sunil Dev Panwar (DOB 25.01.1980)  
Employee code No. 20160890, Post Librarian  
Posted at  
Burari-SBV-1207009
9. Shri Vinod Mann (DOB 16.08.1980)  
Employee code No. 20160823, Post Librarian  
Posted at  
Burari-GBSS-1207116 .... Respondents.

(By Advocate:Shri Amit Yadav for Shri Sudhanshu Tomar  
Shri Shailendra Tiwari)

**ORDER (ORAL)**

**By Hon'ble Mr. Ashish Kalia, Member (J)**

None for the applicant. Even on the last date none present for the applicant. Therefore, it appears that the applicant has lost interest, in pursuing the case. Accordingly, the OA is dismissed for non prosecution.

**(Ashish Kalia)**  
**Member (J)**

**(Pradeep Kumar)**  
**Member (A)**

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